

**GOVERNMENT OF INDIA**  
**MINISTRY OF TRIBAL AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 21.12.2009**  
**ANSWERED ON**  
**FUNDS FOR CHHATTISGARH AND ORISSA .**

3528

SHRI RUDRA NARAYAN PANY

Will the Minister of COAL AND TRIBAL AFFAIRS be pleased to state :-

- (a) whether any proposals for funds were received from Chhattisgarh and Orissa under the article 275 (1) of the constitution in 2008-09;
- (b) if so, the amount sanctioned and the amount disbursed so far; and
- (c) the details of the orders issued for tribal sub-plan specially for backward class group, post matric scholarship, expenditure on hostel buildings, skill development, implementation of recognition to forest rights and the proposals for integrated tribal development project of Chhattisgarh and Orissa?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(Dr. TUSHAR A. CHAUDHARY)

(a):Yes, Sir.

(b):During 2008-09, Rs. 3211.43 lakh to Government of Chhattisgarh, and Rs.4129.73 lakh to Government of Orissa were released under Article 275(1) of the Constitution of India.

(c)TSP is a strategy for a focused socio-economic development of ST population through the programmes/ schemes implemented by the concerned State Governments. A statement indicating details in respect of schemes of Ministry of Tribal Affairs and those for backward classes of the Ministry of Social Justice and Empowerment is enclosed.

ANNEXURE

Statement referred to in reply to part (c ) of Rajya Sabha Unstarred Question No. 3528 for 21.12.09 regarding funds for Chhattisgarh and Orissa.

Grant released by the Ministry of Tribal Affairs to Governments of Orissa & Chhattisgarh under various schemes during 2008-09.

Rs. In lakh

S.No.	Name of the Scheme	Chhattisgarh	Orissa
1	Post Matric Scholarship for ST students	160.28	461.75
2	Upgradation of Merit for ST Students	0.00	17.94
3	Vocational Training in Tribal Areas,	124.14	0.00
4	Establishment of Ashram Schools in TSP Areas	886.80	1020.00
5	Construction of Hostels for ST Girls and Boys	803.83	87.60
6	# Special Central Assistance to Tribal Sub Plan (SCA to TSP)	6829.20	10110.50
7	# Grants under Article 275(1) of the Constitution	3211.43	4129.73

Includes grant released for Implementation of Forest Rights Act.

# Implemented through Integrated Tribal Development Projects/ Integrated Tribal Development Agencies.

Grant released under the Schemes for Other Backward Classes (OBC) - Implemented by Ministry of Social Justice & Empowerment

Rs. In lakh

S.No.	Name of the Scheme	Chhattisgarh	Orissa
1	Pre-matric Scholarships to OBC Students.	0.00	0.00

2	Post-matric Scholarships to the OBC Students.	0.00	441.00
3	Hostels for OBC Boys & Girls	17.28	0.00
4	Assistance to Voluntary Organizations for Welfare of OBCs.	1.87	11.08